

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

|                                  |                                        |
|----------------------------------|----------------------------------------|
| TRANSFER PETITION NO.            |                                        |
| COMPANY PETITION/APPLICATION NO. | CP No.92/14/HDB//2017                  |
| NAME OF THE COMPANY              | Sree Rama Chandra Paper Boards Limited |
| NAME OF THE PETITIONER(S)        |                                        |
| NAME OF THE RESPONDENT(S)        |                                        |
| UNDER SECTION                    | 14                                     |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

None appears. RoC report is received. ORDERS RESERVED.

  
Member (T)  
bm

  
Member (J)